



GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: recoveryero@sebi.gov.in

Notice of Attachment of MF & Demat Account

Attachment Proceeding No.15365 of 2026

Certificate No. 8242 of 2024

The Managing Director,
National Securities Depository Limited,
Trade World, A wing, 4th & 5th Floors,
Kamala Mills Compound, Lower Parel,
Mumbai - 400013.

The Managing Director,
Central Depository Services (India) Limited,
17th Floor, P J Towers, Dalal Street,
Fort, Mumbai - 400001

The Principal Officer / Chairman & Managing Director / CEO
All the Mutual Funds in India

1. Whereas a **Recovery Certificate No. 8242 of 2024 dated October 25, 2024**, has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of **Rs. 25,76,000/- (Rupees Twenty Five Lakh Seventy Six Thousand Only)** as detailed below along with further interest, all costs, charges and expenses etc., against **Podium Market Research (Prop. Suman Kumar) (PAN: AMCPK0541Q) ["Defaulter"]** and the same is due from them in respect of the said certificate. A **Notice of Demand dated October 25, 2024** has been issued to the above named.

Whereas Hon'ble Securities Appellate Tribunal, vide order dated December 15, 2025 has reduced the penalty amount to Rs. 15,00,000 (Rupees Fifteen Lacs only) and the defaulter has already paid amount of Rs. 7,50,000 (Rupees Seven Lacs Fifty Thousand only) and an amount of Rs. 7,50,000 (Rupees Seven Lacs Fifty Thousand only) as detailed below along with further interest, all costs, charges and expenses etc. is due for payment.

Description of Dues	Amount (Rs.)
Penalty imposed by the Adjudicating Officer vide Order No. Order/BM/GN/2024-25/30661-30663 dated August 16, 2024 against Podium Market Research (Prop. Suman Kumar) (PAN: AMCPK0541Q) in the matter of Podium Market Research as modified by Hon'ble SAT Order dated December 15, 2025	15,00,000/-
Amount paid by the defaulter on 06/12/2024	7,50,000/-
Balance Principal	7,50,000/-
Interest for the period 01/08/2024 to 31/12/2024 (Principal amount Rs. 15,00,000) @ 1% p.m.	75,000/-
Interest for the period 01/01/2025 to 31/05/2026 (Principal amount Rs. 7,50,000) @ 1% p.m.	1,27,500/-
Recovery Cost	1,000/-
Total Due Amount	9,53,500/-



2. And whereas there is sufficient reason to believe that the Defaulter may dispose off the securities/ instruments in the Demat account/s or Mutual fund folio/s held with you and realization of amount due under the certificate would in consequence be delayed or obstructed.
3. It is, therefore, in exercise of powers conferred on me, I hereby order to attach the following with immediate effect:
 - i. All Demat account/s by whatever name called of the Defaulter, either singly or jointly with any other person/s, held with you.
 - ii. All Mutual fund folio/s whatever name called of the Defaulter, either singly or jointly with any other person/s, held with you.
4. It is further ordered with immediate effect that **NO Debit** shall be made in the said accounts/folios until further orders. However, the credits, if any, into the account may be allowed.
5. You are hereby directed to provide the following immediately to the undersigned/our representative on service of this Notice:
 - a) Details of all the Accounts/folios held by the defaulter with you,
 - b) Copy of the Account Statement/s ; and
 - c) Confirmation of Attachment of the said accounts/folios
6. If the defaulter is not having any type of account/folios with you/not having any balance in the account/folios of the defaulter, the same shall be also informed on the email: recoveryero@sebi.gov.in.
7. This Notice of attachment is issued in exercise of powers conferred under Section 28A(1), 11(2)(ia) of SEBI Act, 1992 r/w Section 226 and the Second Schedule of the Income Tax Act, 1961.

Given under my hand and seal at Kolkata this 13th day of May, 2026

SEAL



Copy to:

Podium Market Research (Prop. Suman Kumar)

Address- 1- A-104, Ali Nagar Colony, Anisabad Opp Gulshan Plaza, Apartment, Patna, Bihar-800002

Address 2- 3rd Floor, Aadya Hospital and Trauma Centre), Opp. Kumhrar Park Main Gate Kankharbhag, Patna, Bihar-800026

Email: suman20may@gmail.com

Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
बसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata

With a direction not to deal with the securities/ instruments held/ to be held in the aforesaid accounts.